

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-09-2018.

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : Contempt No/5/2018  
in  
CA/94/2017  
IN } ? Main CP

PETITION NUMBER : TCP/172/2016

NAME OF THE PETITIONER(S) : Sirajuddein Mohammed subair

NAME OF THE RESPONDENT(S) : Alpha Helicals Pumps Pvt Ltd & 3

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Seshasayer. K.	Counsel for the Petitioner, charge of vakalat	
2.	VINEET S.	for K <sub>1</sub> -K <sub>2</sub>	
3.	Ambili h Menon.	<b>ORDER</b> Court for Petitioner in the Application	

Both sides present. List this matter on 25.10.2018.

*sd/-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd/-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)